

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [PANNALAL COLD STORAGE PRIVATE LIMITED]

RELEVANT PARTICULARS	
1.	Name of corporate debtor PANNALAL COLD STORAGE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 24/05/2010
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U74900WB2010PTC149112
5.	Address of the registered office and principal office (if any) of corporate debtor Registered Office :- LAKSHMANPUR (ANSH) UTTARPARA, NANDIPARA, MAJHERPARA, PO-LAKSHMANPUR HOOGHLY WB Pin – 712404.
6.	Insolvency commencement date in respect of corporate debtor 21 st October, 2019
7.	Estimated date of closure of insolvency resolution process 18 th April, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Santanu Bhattacharjee Reg. No. IBBI/IPA-001/IP-1141/2018-19/11868
9.	Address and e-mail of the interim resolution professional, as registered with the Board Vill. & P.O. – Janai, Dist. – Hooghly, Pin – 712 304, West Bengal, E-mail :- neeljanai@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional N-527, Diamond Heritage, 16, Strand Road, Kolkata – 700 001, E-mail :- ip.santanu@gmail.com
11.	Last date for submission of claims 4 th November, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es) : NA – as per information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1. NA – as per information available with IRP 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link : https://ibbi.gov.in/home/downloads Physical Address : As mentioned in item no. 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the PANNALAL COLD STORAGE PRIVATE LIMITED on 21st October, 2019.



The creditors of **PANNALAL COLD STORAGE PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **4th November, 2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Santanu Bhattacharjee

Santanu Bhattacharjee
Interim Resolution Professional

Reg. No. IBBI/IPA-001/IP-1141/2018-19/11868



Date : 22nd October, 2019

Place : Kolkata